

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1042/2013**

Jabalpur, this Tuesday, the 06<sup>th</sup> day of February, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Uma Dandotiya, W/o Shri Ramadhar Dandotiya, DOB: 11.5.1960, Postal Assistant Morena Head Post Office, Morena – 476001 (MP) **-Applicant**

(By Advocate – Shri Vijay Tripathi)

**V e r s u s**

1. Union of India through its Secretary, Ministry of Communication & IT, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, Madhya Pradesh Circle, Hoshangabad Road, Bhopal – 462012 (M.P.).
3. Director, Postal Services, Indore Division, Indore (M.P.) 452001.
4. Senior Superintendent Post Offices, Chambal Division, Morena, 476001 (M.P.) **- Respondents**

(By Advocate – Shri Amardeep Gupta, proxy counsel of Shri Manish Chourasia)

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant submits that this Original Application has become infructuous, as the relief sought by the applicant has already been granted by the respondents.

Accordingly, O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)**

**Judicial Member**

am/-

**(Navin Tandon)**

**Administrative Member**